

Rep. by Act 56 of 1974, s. 2 & Sch I

THE PREVENTIVE DETENTION (CONTINUANCE)  
ACT, 1963

No. 51 OF 1963

[30th December, 1963]

An Act to continue the Preventive Detention Act, 1950, for a further period.

BE it enacted by Parliament in the Fourteenth Year of the Republic of India as follows:—

1. This Act may be called the Preventive Detention (Continuance) Act, 1963. Short title.

2. In sub-section (3) of section 1 of the Preventive Detention Act, 1950, for the figures, letters and words "31st day of December, 1963", the figures, letters and words "31st day of December, 1966" shall be substituted. Amendment of section 1.

4 of 1950.